

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 01.10.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02.00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 233/2021	Subbaraya Ananthar Durairaju V Indian Overseas Bank & 2 Ors	A.M. Ilango	Ananda Gomathy Murugesan Caveator for R1
2.	Comp App (AT)(CH)(Ins) No. 234/2021	Sumit Binani Rp (KSK Mahanadi Power Company Ltd) V V Venkatachalam Rp (KSK Water Infrastructures P Ltd)	Shardul Amarchand Mangaldas & Co	
3.	Comp App (AT)(CH)No. 37/2021	Sudershan Kumar Manchanda & 2Ors V S.M. Kannappa Automobiles P Ltd & 5 Ors	Anirudh Krishnan Nischal Dev	

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH)(Ins) No. 55/2021	B. Sreekala Vs M/s.AL Sadiq Sweets & Another	Sankar P Panicker	Vkiram Karla – R1 Mrs. J Parimalam R2

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp. App. (AT)(CH)(Ins) No. 197/2021	Artur Vlatimirovich Nikitin & anr V Pegasus Asset Recovery P Ltd	Adeesh Anto Ajesh Kumar S. Sakthivel	Dinkar Singh (Vakalat Not Filed)
6.	Comp App (AT)(CH)(Ins) No. 32/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam (Liquidator of MK Cables & Conductors P Limited) & another	B. Deepak Narayanan	T. Ravichandran R1 M. L. Ganesh R2
7.	Comp App (AT)(CH)(Ins) No. 87/2021	Ramanathan Bhuvanewari V Shivadutt Bananje RP of BT & FC PO Ltd & Bengaluru Dehydration and Dyeing Company & 3 Ors	Utsav Mukherjee Smriti Churiwal Megha Tyagi	Raghuram Cadambi – R1 Chitranirmala – R2-R4
8.	Comp App (AT)(CH)(Ins) No. 231/2021	B. Parameshwara UDPA V Assistant PF Commissioner & Anr	B. Dhanaraj	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
9.	TA No. 8/2021 (Comp App (AT) (Ins) No. 925/2020)	Shyson Thomas V Madhugiri Venkatarayappa Sudharshan & anr	S. Vivekananda	Rajesh Kumar Gautam R1- R2

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	TA. No. 18/2021 & 44/2021 (Comp App (AT) No. 325 & 328 /2019)	Shankar Sundaram V Amalgamations Limited & 25 others	K.Ravi R. Muruan Shanthanu Singh	325/2019 Krishna Srinivasan Geethi Ara R1, 3, 4, 6-11, 13, 16 Rohini Musa R24-R26 D. Prabakharan R12 328/2019 Krishna Srinivasan R1, 2, 7-13, 15-27, 29-36, 39-43, 46 Geethi Ara R1, R3, R4, 6-11, 13 & 16 Rohini MusaR24-R26 D. Prabakharan R37

11.	TA No. 51/2021(Comp App (AT) No. 102/2019)	Specturm Power Generation Ltd & ors V M. Kishan Rao & Ors WITH	M. Naga Deepak	Yogesh K. Jagia R1-R10
12.	TA No. 52/2021(Comp App (AT) No. 137/2019)	M. Kishan Rao & Ors V Specturm Power Generation Ltd & ors	Yogesh K Jagia	Rohan R1, R32-R34 Siddarth Baruk R5-R7 Parekh R26

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1.Asst.Registrar - PH No. : 044-2888 0500
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2.Court Officer - PH No. : 044-2888 0450
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By the order of Hon'ble Acting Chairperson

(Chennai Bench)